

**Central Administrative Tribunal, Lucknow Bench, Lucknow**

**Original Application No. 524/2009**

This the 19th day of February, 2010

**Hon'ble Mr. Justice A.K. Yog, Member (J)**

Rajeev Kapoor aged about 36 years son of late Jagat Narain Kapoor, resident of 3/414, Viram Khand, Gomti Nagar, Lucknow.

**Applicant**

By Advocate: Sri U.P. Singh for Sri B.P. Singh

**Versus**

1. Union of India through the General Manager, Northern Railway, Baroda House, New Delhi.
2. The Divisional Railway Manager, Northern Railway, Hazratganj, Lucknow.

**Respondents**

By Advocate: Sri B.B. Tripathi for Sri M.K. Singh

**ORDER (ORAL)**

**Hon'ble Mr. Justice A.K. Yog, Member (J)**

Heard counsel for both parties and perused the pleadings.

2. Applicant has submitted that he is pursuing his remedy through out by filing his representation. Learned counsel for applicant submits that wife of the deceased was not diligent. We can forget that Indian Society ladies are generally confined to home. It appears that mother of the applicant was not careless. The applicant is the son of deceased. His mother has also died. The applicant cannot be said to be guilty of laches. According to the applicant, he had filed several representations but respondents have not paid any heed. Relief sought is in the nature of mandamus. Respondents should first pass a reasoned and speaking order on the representation of the applicant. In view of the applicant, applicant is directed to file a certified copy of this order along with O.A. (both compilation I and II) as well as additional representation, if so desired within 6 weeks from today before respondent No. 2 i.e. DRM, Northern Railway, Hazratganj, Lucknow and such authority, provided certified copy of the order along with O.A. (both compilation I and II as well as additional representation,

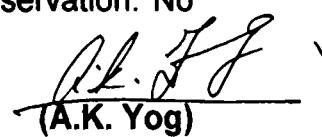


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if any is presented as stipulated/ contemplated) decide the same within 3 months

by passing a reasoned/speaking order in accordance with rules

6. Original Application stands disposed of subject to above observation. No costs.

  
(A.K. Yog)

Member (J)

HLS/-